Court No.1 (Video Conferencing) SECTION PIL-W ITEM NO.16

SUPREME COURT OF INDIA **RECORD OF PROCEEDINGS**

WRIT PETITION (CIVIL) Diary No(s). 10918/2020

SACHIN JAIN Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No. 51683/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT and IA No. 48303/2020 APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER IA No. 51868/2020 - APPLICATION FOR EXEMPTION FROM **DOCUMENT** and FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT and

IA No. 48304/2020 - APPLICATION FOR HEARING DURING VACATION

IA No. 59281/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 51677/2020 - EARLY HEARING APPLICATION

IA No. 49494/2020 - EARLY HEARING APPLICATION

IA No. 60658/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 49495/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58200/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 70048/2020 - EXEMPTION FROM FILING O.T.

IA No. 51899/2020 - GRANT OF INTERIM RELIEF

IA No. 70047/2020 - INTERVENTION APPLICATION

IA No. 51682/2020 - INTERVENTION APPLICATION

IA No. 51673/2020 - INTERVENTION APPLICATION

IA No. 51866/2020 - INTERVENTION APPLICATION

IA No. 49491/2020 - INTERVENTION/IMPLEADMENT

IA No. 48305/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 49493/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

62188/2020 PERMISSION TO FILE No. **ADDITIONAL** DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(C) No. 489/2020 (PIL-W)

(FOR ADMISSION and IA No. 55396/2020 - APPLICATION FOR PERMISSION and IA No. 55393/2020 - INTERVENTION APPLICATION and **PERMISSION** TO FILE ADDITIONAL DOCUMENTS/FACTS/ 55022/2020 -ANNEXURES)

Date: 05-08-2020 These matters were called on for hearing today. CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Sachin Jain - in - Person

Mr. Shiv Kumar Pandey, Adv.

Mr. Awanish Kumar, Adv.

Mr. Chandrashekhar A. Chakalabbi, Adv.

Mr. Anshul Rai, Adv.

Mr. Shiv kumar pandey, Adv.

Mr. Awanish Kumar, Adv.

Mr. Chandrashekhar A.C, Adv.

Mr. Anshul Rai, Adv.

For M/s Dharmaprabhas Law Associates, AOR

For Respondent(s)/ Applicant(s)

Mr. Anand Grover, Sr. Adv.

Mr. Mihir Desai, Sr. Adv.

Mr. Irshaan Kakar, Adv.

Ms. Nupur Kumar, AOR

Mr. Mukul Rohatgi, Sr. Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rohan Talwar, Adv.

Mr. E. C. Agrawala, AOR

Mr. Harish Salve, Senior Advocate,

Mr. Mahesh Agarwal, Advocate,

Ms. Parul Shukla, Advocate,

Mr. E.C. Agrawala, AOR

Mr. Tushar Mehta, Ld. SG

Mr. Zoheb Hossain, Adv.

Mr. Kanu Agarwal, Adv.

Ms. Swati Ghildiyal, Adv.

Mr. Rajat Nair, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Sidharth Luthra, Sr. Adv.

Ms. Manisha T. Karia, AOR

Ms. Nidhi Nagpal, Adv.

Mr. Adarsh Kumar, Adv.

Mr./Ms. Sukhda Karla, Adv.

Mr. Ayush Kaushik, Adv.

Ms. Ankita Tiwari, Adv.

Applicant-in-person

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on I.A. No.70047/2020.

List these matters after 15 days for final disposal.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR